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Title: Papers Laid on the Table of the House by the Ministers/ Members.

माननीय अध्यक्ष : अब पत्र सभा पटल पर रखे जाएंगे ।

...(व्यवधान)

माननीय अध्यक्ष : माननीय सदस्यगण, प्लीज बैठ जाइए । मैं सभी माननीय सदस्यों को, जो नए आए हैं, उनसे यह आग्रह करना चाहता हूँ कि आप वरिष्ठ सदस्यों की तरफ देखा करें । जब सभा पटल पर पत्र रखे जाते हैं, तब खड़े होकर वाद-विवाद पैदा नहीं करते हैं । कोई सीनियर माननीय सदस्य उठा है क्या? आप आंखों से थोड़ा देख लिया करो । थोड़ा सीखते रहो ।

श्री किरन रिजिजू ।

...(व्यवधान)

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI KIREN RIJITU): Sir, I beg to lay on the Table: -

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Waqf Council, New Delhi, for the year 2018-2019, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre

(i) A copy of the Administrative

(2) (ii) A copy of the Annual Accounts (Hindi and English versions) of the Haj Committee of India, Mumbai
(iii) Statement regarding Review (Hindi and English versions) by the Government on the Audited Accounts

THE MINISTER OF STATE OF THE MINISTRY OF POWER, MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY AND MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI R.K. SINGH): Sir, I beg to lay on the Table: -

(1) A copy of the Annual Accounts (Hindi and English versions) of the Joint Electricity Regulatory Commission (for the State of Goa & Union Territories), Gurgaon, for the years 2008-2009 and 2009-2010, together with Audit Report thereon.

- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 1411/17/19]

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the North Eastern Electric Power Corporation Limited, Shillong, for the year 2018-2019.
- (ii) Annual Report of the North Eastern Electric Power Corporation Limited, Shillong, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1412/17/19]

- (b) (i) Review by the Government of the working of the THDC India Limited, Rishikesh, for the year 2018-2019.
- (ii) Annual Report of the THDC India Limited, Rishikesh, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1413/17/19]

- (c) (i) Review by the Government of the working of the Indian Renewable Energy Development Agency Limited, New Delhi, for the year 2018-2019.
- (ii) Annual Report of the Indian Renewable Energy Development Agency Limited, New Delhi, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1414/17/19]

- (d) (i) Review by the Government of the working of the Solar Energy Corporation of India Limited, New

Delhi, for the year 2018-2019.

- (ii) Annual Report of the Solar Energy Corporation of India Limited, New Delhi, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1415/17/19]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Bureau of Energy Efficiency, New Delhi, for the year 2018-2019, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bureau of Energy Efficiency, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT 1416/17/19]

- (5) A copy of the Energy Conservation (the form and manner for submission of report on the status of energy consumption by the designated consumers) Amendment Rules, 2019 (Hindi and English versions) published in Notification No. G.S.R.311(E) in Gazette of India dated 18th April, 2019 under sub-section (1) of Section 59 of the Energy Conservation Act, 2001.

[Placed in Library, See No. LT 1417/17/19]

- (6) A copy each of the following Notifications (Hindi and English versions) under Section 179 of the Electricity Act, 2003:-

- (i) Notification No. L-1/18/2010-CERC published in Gazette of India dated 19th September, 2019, containing erratum to the Central Electricity Regulatory Commission (Indian Electricity Grid Code) (Fifth Amendment) Regulations, 2017.
- (ii) Notification No. L-1/44/2010-CERC published in Gazette of India dated 19th September, 2019, containing erratum to the Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) (Fifth Amendment) Regulations, 2017.
- (iii) Notification No. L-1/132/2013-CERC published in Gazette of India dated 19th September, 2019, containing erratum to the Central Electricity Regulatory Commission (Deviation Settlement Mechanism and Related Matters) (Fourth Amendment) Regulations, 2018.

[Placed in Library, See No. LT 1418/17/19]

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS, MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI HARDEEP SINGH PURI): Sir, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the Mumbai Metro Rail Corporation Limited, Mumbai, for the year 2018-2019.
- (ii) Annual Report of the Mumbai Metro Rail Corporation Limited, Mumbai, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1419/17/19]

- (b) (i) Review by the Government of the working of the Delhi Metro Rail Corporation Limited, New Delhi, for the year 2018-2019.

- (ii) Annual Report of the Delhi Metro Rail Corporation Limited, New Delhi, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1420/17/19]

- (c) (i) Review by the Government of the working of the Bangalore Metro Rail Corporation Limited, Bengaluru, for the year 2018-2019.
- (ii) Annual Report of the Bangalore Metro Rail Corporation Limited, Bengaluru, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1421/17/19]

- (d) (i) Review by the Government of the working of the Maharashtra Metro Rail Limited, Nagpur, for the year 2018-2019.
- (ii) Annual Report of the Maharashtra Metro Rail

Limited, Nagpur, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1422/17/19]

- (e) (i) Review by the Government of the working of the HSCC (India) Limited, Noida, for the year 2018-2019.

- (ii) Annual Report of the HSCC (India) Limited, Noida, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1423/17/19]

- (f) (i) Review by the Government of the working of the Hindustan Prefab Limited, New Delhi, for the year 2018-2019.

- (ii) Annual Report of the Hindustan Prefab Limited, New Delhi, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1424/17/19]

- (g) (i) Review by the Government of the working of the Gujarat Metro Rail Corporation Limited, Gandhinagar, for the year 2018-2019.

- (ii) Annual Report of the Gujarat Metro Rail Corporation Limited, Gandhinagar, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1425/17/19]

- (h) (i) Review by the Government of the working of the Kochi Metro Rail Limited, Kochi, for the year 2018-2019.

- (ii) Annual Report of the Kochi Metro Rail Limited, Kochi, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1426/17/19]

- (i) (i) Review by the Government of the working of the Lucknow Metro Rail Corporation Limited, Lucknow, for the year 2018-2019.
- (ii) Annual Report of the Lucknow Metro Rail Corporation Limited, Lucknow, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1427/17/19]

- (j) (i) Review by the Government of the working of the Hindustan Steelworks Construction Limited, Kolkata, for the year 2018-2019.
- (ii) Annual Report of the Hindustan Steelworks Construction Limited, Kolkata, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1428/17/19]

- (k) (i) Review by the Government of the working of the Housing and Urban Development Corporation Limited, New Delhi, for the year 2018-2019.
- (ii) Annual Report of the Housing and Urban Development Corporation Limited, New Delhi, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1429/17/19]

- (l) (i) Statement regarding Review by the Government of the working of the Pawan Hans Limited, New Delhi, for the year 2018-2019.

- (ii) Annual Report of the Pawan Hans Limited, New Delhi, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1430/17/19]

- (m) (i) Review by the Government of the working of the National Capital Region Transport Corporation Limited, New Delhi, for the year 2018-2019.
- (ii) Annual Report of the National Capital Region Transport Corporation Limited, New Delhi, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1431/17/19]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Rajghat Samadhi Committee, New Delhi, for the year 2017-2018, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rajghat Samadhi Committee, New Delhi, for the year 2017-2018.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (2) above.

[Placed in Library, See No. LT 1432/17/19]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Capital Region Planning Board, New Delhi, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Capital Region Planning Board, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT 1433/17/19]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Airports Economic Regulatory Authority of India, New Delhi, for the year 2018-2019, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Airports Economic Regulatory Authority of India, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT 1434/17/19]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Building Materials and Technology Promotion Council, New Delhi, for the year 2018-2019, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Building Materials and Technology Promotion Council, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT 1435/17/19]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Urban Art Commission, New Delhi, for the year 2018-2019.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Delhi Urban Art Commission, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT 1436/17/19]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Central Government Employees

Welfare Housing Organisation, New Delhi, for the year 2018-2019, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Government Employees Welfare Housing Organisation, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT 1437/17/19]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Lakshadweep Building Development Board, Kavaratti, for the year 2017-2018, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lakshadweep Building Development Board, Kavaratti, for the year 2017-2018.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library, See No. LT 1438/17/19]

(11) A copy each of the following Notifications (Hindi and English versions) under Section 14A of the Aircraft Act, 1934:-

- (i) The Aircraft (First Amendment) Rules, 2019 published in Notification No. G.S.R.468(E) in Gazette of India dated 2nd July, 2019, together with an explanatory note.
- (ii) The Aircraft (First Amendment) Rules, 2019 published in Notification No. G.S.R.448(E) in Gazette of India dated 24th June, 2019, together with an explanatory note.
- (iii) The Aircraft (Fifth Amendment) Rules, 2018 published in Notification No. G.S.R.1066(E) in Gazette of India dated 25th October, 2018, together with an explanatory note.

[Placed in Library, See No. LT 1439/17/19]

(12) A copy each of the following notifications (Hindi and English versions) under Section 58 of the Delhi Development Act, 1957:-

- (i) The Ministry of Housing and Urban Affairs, Delhi Development Authority (Senior Accounts Officer and Accounts Officer Posts) Recruitment Rules, 2019 published in Notification No. G.S.R.286 in Gazette of India dated 16th September, 2019.
- (ii) S.O.2270(E) published in Gazette of India dated 1st July, 2019, regarding fixation of use conversion charges for Mixed Use/commercial Use of premises and shop-cum residence plots/complexes later

designated as LSCs.

- (iii) S.O.2271(E) published in Gazette of India dated 1st July, 2019, regarding enhanced FAR for residential properties, Coop. Group Housing, Mixed Use/Commercial streets and commercial properties (excluding hotel and hotel parking) arising out of MPD 2021.
- (iv) S.O.2777(E) published in Gazette of India dated 2nd August, 2019, making regulations for enhancing walkability in Delhi.
- (v) S.O.2891(E) published in Gazette of India dated 9th September, 2019, regarding rationalization of the use conversion charges for shop-cum-residence plots/complexes/shop plots later designated as LSCs.
- (vi) S.O.2892(E) published in Gazette of India dated 9th September, 2019, regarding rationalization of additional FAR charges for CSCs/LSCs and shop-cum-residential complexes/shop-cum-residence plots/shop plots.
- (vii) S.O.2952(E) published in Gazette of India dated 16th August, 2019, regarding revision of External Development Charges (EDC) leviable for Godowns/godown clusters in Narela.
- (viii) S.O.3358(E) published in Gazette of India dated 18th September, 2019, regarding setting up of fuel stations on privately owned lands in National Capital Territory of Delhi.

[Placed in Library, See No. LT 1440/17/19]

(13) A copy each of the following notifications (Hindi and English versions) under Section 32 of the Metro Railways (Construction of Works) Act, 1978:-

- (i) S.O.2065(E) published in Gazette of India dated 25th June, 2019, regarding alignment of Pune Metro Line-3 (Hinjewadi-Shivajinagar) Project.
- (ii) S.O.3706(E) published in Gazette of India dated 14th October, 2019, regarding alignment of Pune Metro Rail Project Corridor 2 (Vanaz-Ramwadi).
- (iii) S.O.2126(E) published in Gazette of India dated 26th June, 2019, regarding alignment of Mumbai Metro Rail Project Thane-Bhiwandi-Kalyan (Line-5).
- (iv) S.O.4147(E) published in Gazette of India dated 19th November, 2019, regarding alignment of Delhi-Ghaziabad-Meerut RRTS corridor.
- (v) S.O.3295(E) published in Gazette of India dated 16th September, 2019, regarding alignment of Delhi Metro Line 9 (Extension from Najafgarh to Dhansa Bus Stand).
- (vi) S.O.3296(E) published in Gazette of India dated 16th September, 2019, regarding alignment of Delhi Metro Line 6 (Extension from Escorts Mujesar to Raja Nahar Singh, Ballabgarh).

(vii) S.O.3297(E) published in Gazette of India dated 16th September, 2019, regarding alignment of Delhi Metro Line 8 (Extension from Kalindi Kunj to Botanical Garden, Noida).

(viii) S.O.3298(E) published in Gazette of India dated 16th September, 2019, regarding alignment of Delhi Metro Line 3 (Extension from Noida City Centre to Noida Electronic City, Noida).

[Placed in Library, See No. LT 1441/17/19]

(14) A copy of the Metro Railways (Carriage and Ticket) Amendment Rules, 2019 (Hindi and English versions) published in Notification No. G.S.R.601(E) in Gazette of India dated 27th August, 2019 under Section 102 of the Metro Railways (Operation and Maintenance) Act, 2002.

[Placed in Library, See No. LT 1442/17/19]

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): Sir, I

beg to lay on the Table: -

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the Kamarajar Port Limited, Chennai, for the year 2018-2019.
- (ii) Annual Report of the Kamarajar Port Limited, Chennai, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1443/17/19]

- (b) (i) Review by the Government of the working of the Hooghly Dock and Port Engineers Limited, Kolkata, for the year 2018-2019.
- (ii) Annual Report of the Hooghly Dock and Port Engineers Limited, Kolkata, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1444/17/19]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Inland Waterways Authority of

India, Noida, for the year 2017-2018, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Inland Waterways Authority of India, Noida, for the year 2017-2018.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 1445/17/19]

- (i) A copy of the Annual Administration Report (Hindi and English versions) of the Chennai Port Trust, Chennai, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Chennai Port Trust, Chennai, for the year 2018-2019.

[Placed in Library, See No. LT 1446/17/19]

- (i) A copy of the Annual Administration Report (Hindi and English versions) of the Kolkata Port Trust, Kolkata, for the year 2018-2019.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Kolkata Port Trust, Kolkata, for the year 2018-2019, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kolkata Port Trust, Kolkata, for the year 2018-2019.

[Placed in Library, See No. LT 1447/17/19]

- (i) A copy of the Annual Administration Report (Hindi and English versions) of the V.O. Chidambaranar Port Trust, Tuticorin, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English

versions) by the Government of the working of the V.O. Chidambaranar Port Trust, Tuticorin, for the year 2018-2019.

[Placed in Library, See No. LT 1448/17/19]

- (7) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2018-2019.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2018-2019.
- (iii) A copy of the Annual Accounts (Hindi and English versions) of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2018-2019, together with Audit Report thereon.
- (iv) A copy of the Review (Hindi and English versions) on the Audited Accounts of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2018-2019.

[Placed in Library, See No. LT 1449/17/19]

- (8) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Jawaharlal Nehru Port Trust, Navi Mumbai, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru Port Trust, Navi Mumbai, for the year 2018-2019.

[Placed in Library, See No. LT 1450/17/19]

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS [GEN. (RETD.)DR. V.K. SINGH] : Sir, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-
- (i) Review by the Government of the working of the National Highways and Infrastructure

Development Corporation Limited, New Delhi, for the year 2018-2019.

- (ii) Annual Report of the National Highways and Infrastructure Development Corporation Limited, New Delhi, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1451/17/19]

(2) A copy each of the following Notifications (Hindi and English versions) under Section 10 of the National Highways Act, 1956

- (i) S.O.4125(E) published in Gazette of India dated the 15th November, 2019, regarding Fee Notification for the Project of Four laning of Kathipudi to Start of Kakinada Bypass Section from Km. 0.000 to Km. 26.150 (Design chainage from Km. 0.000 to Km. 27.500) of NH-214 (New NH-216) in the State of Andhra Pradesh on EPC mode.
- (ii) S.O.4179(E) published in Gazette of India dated the 20th November, 2019, regarding fee Notification for the Project of Four laning of Kerala Border to Kollegal Secton from Km. 136.600 to Km. 268.475 including Km. 239.600 to 241.520 (1.920 Km.) of NH-212 (New NH-766) in the State of Karnataka on EPC mode.
- (iii) S.O.4236(E) published in Gazette of India dated the 22nd November, 2019, regarding fee Notification for the Project of Four laning from Andhra Pradesh/Tamil Nadu Border to Nalagampalli Village Section from Km. 133.360 to Km. 171.590 (Design Chainage from Km. 134.890 to Km. 172.000) of NH-4 (Pkg.-I) and four lane from Nalagampalli Village to AP/Karnataka Border Section from Km. 172.000 (Existing Chainage Km. 171.590) to Km. 219.687 (existing chainage Km. 216.912) (Pkg.-II) in the State of Andhra Pradesh under NHDP-IV on EPC mode.
- (iv) S.O.4237(E) published in Gazette of India dated the 22nd November, 2019, regarding fee Notification for the Project of Four laning of Lakhandon to Mohagon Road Section from design Km. 547.400 to Km. 624.480 (existing Km. 547.400 to Km. 623.318) of NH-7 (New NH-44) in the State of Madhya Pradesh on EPC mode.
- (v) S.O.4238(E) published in Gazette of India dated the 22nd November, 2019, regarding fee Notification for the Project of Four laning from Yadgiri to Warangal Section from Km. 54.000 to Km. 150.000 (Design Chainage from Km. 54.000 to Km. 153.103) of NH-163 (New NH-202) in the State of Telangana under NHDP-IVB on EPC mode.

[Placed in Library, See No. LT 1452/17/19]

जल शक्ति मंत्रालय में राज्य मंत्री तथा सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री रतन लाल कटारिया): अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) (एक) नेशनल इंस्टिट्यूट ऑफ हाइड्रोलॉजी, रुड़की के वर्ष 2017-18 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
(दो) नेशनल इंस्टिट्यूट ऑफ हाइड्रोलॉजी, रुड़की के वर्ष 2017-18 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 1453/17/19]

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES AND MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PRATAP CHANDRA SARANGI): Sir, I beg lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Tool Room (Indo Danish Tool Room), Jamshedpur, for the year 2018-2019, alongwith Audited Accounts.
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Tool Room (Indo Danish Tool Room), Jamshedpur, for the year 2018-2019.

[Placed in Library, See No. LT 1454/17/19]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Tool Room (Central Tool Room and Training Centre), Bhubaneswar, for the year 2018-2019, alongwith Audited Accounts.
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Tool Room (Central Tool Room and Training Centre), Bhubaneswar, for the year 2018-2019.

[Placed in Library, See No. LT 1455/17/19]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Technology Development Centre (Process and Product Development Centre), Agra, for the year 2018-2019, alongwith Audited Accounts.
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Technology Development Centre (Process and Product Development Centre), Agra, for the year 2018-2019.

[Placed in Library, See No. LT 1456/17/19]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Tool Room (Tool Room and Training Centre), Guwahati, for the year 2018-2019, alongwith Audited Accounts.
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Tool Room (Tool Room and Training Centre), Guwahati, for the year 2018-2019.

[Placed in Library, See No. LT 1457/17/19]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Tool Room (Central Institute of Tool Design), Hyderabad, for the year 2018-2019, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Tool Room (Central Institute of Tool Design), Hyderabad, for the year 2018-2019.

[Placed in Library, See No. LT 1458/17/19]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Technology Development Centre (Institute for Design of Electrical Measuring Instruments), Mumbai, for the year 2018-2019, alongwith Audited Accounts.

(ii) Statement regarding the Review (Hindi and English versions) by the Government of the working of the MSME-Technology Development Centre (Institute for Design of Electrical Measuring Instruments), Mumbai, Mumbai, for the year 2018-2019.

[Placed in Library, See No. LT 1459/17/19]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARJUN RAM MEGHWAL): Sir, I, on behalf of Shri G. Kishan Reddy, beg to lay on the Table a copy of the Adaptation of Laws (Amendment) Order, 2019 (Hindi and English versions) published in Notification No. S.O. 4433€ in Gazette of India dated 11th December, 2019 issued under clause (2) of Article 372 of the Constitution of India.

[Placed in Library, See No. LT 1460/17/19]

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